(b) to (e) The Centrally Sponsored Scheme of Samagra Shiksha has an inbuilt concurrent evaluation and monitoring system. The Ministry of Human Resource Development convenes periodic meetings with State Education Ministers and Secretaries to review the progress of the Schemes. Educational data is collected through a Unified District Information System for Education (UDISE) every year to assess the progress. A National Achievement Survey (NAS) across all States and UTs was conducted on 13.11.2017 to assess the learning achievement of students of classes III, V and VIII. The status of these evaluations and monitoring is placed in the public domain on the Ministry's website. Further, an All India Performance Audit on Implementation of RTE Act, 2009 was conducted by the Comptroller and Auditor General of India (C&AG) for the period extending from 2010-11 to 2015-16 and accordingly Report No. 23 of 2017 has been laid on the Table of the Parliament on 21.07.2017. An independent third party evaluation of the SSA Scheme was also conducted in 2017-18. It has pointed out that the SSA achieved considerable success in universalizing access and strengthening of infrastructure in schools. It has appreciated the enhanced focus of SSA on quality of education in recent years.

Under the SSA and the Samagra Shiksha from 2001 till 2018-19, sanction has been given for opening of 3.64 lakh new elementary schools and for construction of 3,12,747 school buildings, 18,89,689 additional classrooms, 2,40,564 drinking water facilities and 10,63,164 school toilets. States and UTs have reported opening up of 3.60 lakh new elementary schools, construction of 2,96,627 school buildings, 18,17,081 additional classrooms, 2,34,409 drinking water facilities and 10,22,106 toilets as on 31.03.2019.

Draft National Education Policy

687. SHRIMATI AMBIKA SONI:

DR. T. SUBBARAMI REDDY:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the draft National Education Policy (NEP) has been under consideration by Government;
 - (b) if so, the salient features thereof;
- (c) whether there is a proposal to allow lateral entry of nursing and dental graduates into MBBS course and if so, the details thereof; and
- (d) whether the draft NEP recommends to introduce common exit examinations for all MBBS graduates for Post Graduate Course and if so, the response of Government thereto?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI RAMESH POKHRIYAL 'NISHANK'): (a) and (b) Yes, Sir. The Draft National Education Policy, 2019 (Draft NEP 2019) submitted by the Committee under the Chairmanship of Dr. K. Kasturirangan has been uploaded on MHRD's website and also at *innovate.mygov.in* platform to elicit suggestions/comments from all stakeholders.

(c) and (d) As per the Draft NEP, 2019 submitted by the Committee, Paragraph P16.8.2 of Chapter 16 proposes that 'The first year or two of the MBBS course will be designed as a common period for all science graduates after which they can take up MBBS, BDS, Nursing or other specialisations. Common foundational courses based on medical pluralism will be followed by core courses focused on specific systems, and electives that encourage bridging across systems. Graduates from other medical disciplines such as nursing, dental etc., will also be allowed lateral entry into the MBBS course. A medical education qualification framework to achieve this will be developed in conjunction with the NMC'.

Draft NEP 2019 under its Para 16.8.3 also proposes that 'Just as the NEET has been introduced as a common entrance examination for the MBBS, a common exit examination for the MBBS will be introduced (as has been suggested in the National Medical Commission Bill) that will play a dual role as also the entrance examination for admission into post graduate programmes. This exit examination will be administered at the end of the fourth year of the MBBS so that students are relieved of the burden of studying for a separate, competitive entrance examinations at the end of their residency period. With the entrance examination out of the way, they can spend their residency period acquiring valuable skills and competence. Similar common exit examinations can also be conducted for dental education and other disciplines as needed'.

At this stage, suggestions/comments have been invited from various stakeholders including the public, Government of India Ministries and State Governments. The Government will finalize the National Education Policy only after considering the inputs/suggestions and comments of all stakeholders.

Provision of food upto class XII under MDMS

†688. SHRIMATI CHHAYA VERMA: SHRI VISHAMBHAR PRASAD NISHAD: CH. SUKHRAM SINGH YADAV:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

[†]Original notice of the question was received in Hindi.